0.I.H.

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2839

TO BE ANSWERED ON DECEMBER 05, 2019

AFFORDABLE HOUSING

NO. 2839. SHRI KAUSHALENDRA KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government had sanctioned the plan to build affordable houses in 6 States including Bihar under Urban Housing Scheme in financial year 2017;
- (b) if so, the amount sanctioned by the Government along with the number of houses proposed to be built in each state, State-wise;
- (c) the present status of this scheme; and
- (d) the amount released under the scheme, State-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d): The Union Government has sanctioned 24,87,819 houses to the States/Union Territories (UTs) including State of Biharwith Central Assistance of Rs. 37,914.72 crore during the financial year 2017-18 under Pradhan Mantri Awas Yojana - Urban(PMAY-U) Mission. The State/UT-wise details of houses and Central Assistance sanctioned during financial year 2017-18 along with present status with respect to houses and Central Assistance sanctioned and released under PMAY-U Mission are at Annexure.

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State/UT-wise details of houses and Central Assistance sanctioned during financial year 2017-18 alongwith present status with respect to houses and Central Assistance sanctioned and released underPradhan Mantri Awas Yojana -Urban Mission

	Financial		ar 2017-18	Present Status of Scheme [^]		
S. No.	Name of the State/ UT	No. of Houses Sanctioned	Central Assistance Sanctione d (Rs. in crore)	No. of Houses Sanctioned	Central Assistance Sanctioned (Rs. in crore)	Central Assistanc e Released (Rs. in crore)
1	A&N Island	609	9.14	612	9	0.28
2	Andhra Pradesh	4,90,466	7,368.92	13,76,100	20,776	6,892.66
3	Arunachal Pradesh	4,487	67.31	7,230	163	105.25
4	Assam	44,735	672.17	96,972	1,459	508.85
5	Bihar	56,663	852.57	3,02,797	4,709	1,538.61
6	Chandigarh	57	1.17	319	7	6.99
7	Chhattisgarh	89,304	1,312.91	2,54,421	3,829	1,342.57
8	D&N Haveli	2,222	36.18	4,911	89	60.06
9	Daman & Diu	441	7.10	1,217	22	16.98
10	Delhi	2,487	56.93	16,300	370	369.52
11	Goa	159	3.07	771	17	16.74
12	Gujarat	1,07,402	1,817.40	6,08,677	10,677	6,891.72
13	Haryana	54,430	823.40	2,66,764	4,248	745.83
14	Himachal Pradesh	3,412	51.35	9,933	175	67.33
15	Jammu & Kashmir	7,780	116.13	46,496	703	184.36
16	Jharkhand	89,422	1,273.37	1,96,987	2,943	1,519.04
17	Karnataka	2,40,447	3,630.85	5,93,627	9,433	3,264.18
18	Kerala	59,001	890.80	1,25,663	1,983	1,109.97
19	Ladakh	525	7.88	1,777	37	17.27
20	Lakshadweep	-	-	-	-	-
21	Madhya Pradesh	2,34,025	3,546.60	7,53,591	11,725	6,325.13
22	Maharashtra	74,787	1,374.05	11,50,073	17,796	5,333.32
23	Manipur	16,715	250.66	42,823	643	237.00
24	Meghalaya	729	11.05	4,672	70	6.55
25	Mizoram	19,254	288.89	30,259	464	115.35
26	Nagaland	5	0.10	32,001	506	151.95
27	Orissa	36,587	543.01	1,42,460	2,235	975.11
28	Puducherry	3,969	59.80	13,390	204	75.86
29	Punjab	1,586	32.72	79,812	1,241	433.75
30	Rajasthan	70,601	1,075.60	1,99,126	3,302	1,217.75
31	Sikkim	517	7.77	536	8	3.32
32	Tamil Nadu	2,07,764	3,137.84	7,34,313	11,292	4,056.36
33	Telangana	1,08,663	1,646.12	2,16,044	3,441	1,786.03
34	Tripura	32,970	494.85	80,446	1,243	631.95
35	Uttar Pradesh	3,51,494	5,310.82	14,52,949	22,307	7,751.92
36	Uttarakhand	11,306	175.80	37,999	692	344.98
37	West Bengal	62,798	960.41	4,08,695	6,296	2,954.38
Total						

^ Including additional 27,850 houses for which interest subvention subsidy of Rs. 836.87 crore sanctioned recently to Central Nodal Agencies (CNAs) for disbursement under Credit Linked Subsidy Scheme (CLSS) of PMAY-U Mission.